

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:2252  
ANSWERED ON:06.12.2012  
R APDRP  
Singh Shri Ijyaraj

**Will the Minister of POWER be pleased to state:**

- (a) whether the Government has implemented the Restructured Accelerated Power Development and Reforms Programme (R-APDRP) in Rajasthan;
- (b) if so, the details thereof along with the works done under this programme during the last three years;
- (c) whether all the works under the programme are lagging behind the schedule;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the steps taken by the Union Government in this regard so that the objectives of the programme are achieved at the earliest?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER ( SHRI JYOTIRADITYA M. SCINDIA )

(a) : Yes, Madam. Restructured Accelerated Power Development & Reforms Programme (R-APDRP) is being implemented in the State of Rajasthan.

(b) : In the state of Rajasthan, under Part-A (IT) of R-APDRP projects of Rs. 315.94 Crores have been sanctioned covering all 87 eligible towns in the state and a sum of Rs. 90.5 Crore has been disbursed.

Under Part-A (SCADA) of the scheme, projects of Rs. 150.90 Crores have been sanctioned for establishment of Supervisory Control and Data Acquisition (SCADA) System in all 5 eligible towns of Rajasthan and an amount of Rs. 45.27 Cr. has been disbursed.

Under Part-B of R-APDRP, projects of Rs. 1540.41 Crores have been sanctioned in all eligible 82 towns and an amount of Rs. 231.07 Crore disbursed.

(c) & (d) : Implementation of R-APDRP schemes is to be done by state power utilities by engaging implementing agencies for Part-A from among empanelled agencies through tendering process. Regarding Part-B, state power utilities may engage any outside agency through bidding process or may implement through in house facilities. In the State of Rajasthan Part-A (IT) schemes were sanctioned in February 2009 and were to be completed by February 2012. The schemes are at various stages of implementation. Part-B & Part-A (SCADA) schemes were sanctioned in 2010 and are envisaged to be completed in 2013.

(e) : Ministry of Power and PFC, the Nodal Agency to operationalize the R-APDRP have been monitoring the implementation of the scheme in all the States including Rajasthan at regular intervals and advising state power utilities as and when required.